

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

**Jammu, the 25<sup>th</sup> of June, 2025**

**S.O 176** .- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrate(s), who shall exercise all the power of an Executive Magistrate within their respective territorial jurisdiction of District Jammu.

<b>S.No.</b>	<b>Name of the Officer</b>	<b>Designation</b>	<b>Jurisdiction</b>
1.	Mr. Sanjeev Kumar Goswami	Assistant Commissioner Relief	Head Office/ Parkhoo Camp
2.	Ms. Kailash Devi	Assistant Commissioner Relief	Head Office/ Muthi Camp
3.	Sh. Pardeep Singh	Tehsildar	Zonal Officer Sarwal and Talab Tillo
4.	Sh. Raj Nath Thusoo	Lecturer	Camp Commandant Purkhoo and Tali Morh
5.	Sh. Satish Kumar Dhar	Lecturer	Camp Commandant Jagti-C and Nagrota

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. LAW-Powr/5/2024-10

Dated :- 25 -06 - 2025

Copy to the:- .

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Jammu.
3. Secretary to Government, Revenue Department.
4. Relief & Rehabilitation Commissioner (M), Jammu. This is with reference to
5. letter No. RRCM/Estt/2025/1658-61 Dated:- 13-06-2025.
6. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
7. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
8. Incharge Website section

**Additional Secretary to Government**  
**Department of Law Justice & PA**